

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/9449/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 4 November, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/6256, dtd 04.11.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.11.2022 with permission to leave the station, with the official vehicle, at own cost, from the evening of 06.11.2022 till the morning of 09.11.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/9450/A, dated , 04-11-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)